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C.A.No. 3232-3234 OF 2000

ITEM No.102 (PH)

Court No.8

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No.3232-3234/2000

Ramakrishna Vivekananda Mission

Appellant (s)

vs.

State of West Bengal & Ors.

Respondent (s)

(With appl.(s) for stay and with office report)

(With I.A. Nos. 16-18 Application for leave to urge additional grounds of appeal)

Date: 22/4/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. Dipankar P.Gupta,Sr.Adv.

Mr. Jaideep Gupta,Sr.Adv.

Mr. Sanjay Sen,adv.

Mr. Rana S.Biswas,Adv.

Ms. Indra Sawhney,Adv.

For Respondent (s) Mr. Mukul Rohatgi,ASG

Mr. Tara Chandra Sharma,Adv.

Ms. Neelam Sharma,Adv.

Mr. Ajay Sharma,Adv.

Mr. Tarun Sharma,Adv.

Mr. Raj Kumar Gupta,Adv.

Mr. Sheo Kumar gupta,Adv.

Mr. Bhanu Pratap Gupta,Adv.

Mr. A.N. Bardiyar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Stand out.

List again for hearing sometime in the month of August,2004.

(Sarojbala)

PA to Addl.Registrar

(V.P.Tyagi)

Court Master